

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 4618/2022

(Arising out of impugned final judgment and order dated 07-11-2019 in CRLA No. 2126/1985 passed by the High Court Of Judicature At Allahabad)

RAM KUMAR & ORS. Petitioner(s)

VERSUS

THE STATE OF U.P. Respondent(s)

(IA No. 101537/2022 - CONDONATION OF DELAY IN FILING)

Date : 14-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. R.C. Mishra, Sr. Adv.
 Ms. Rohini Prasad Tiwari, Adv.
 Mr. Anjani Kumar Mishra, AOR
 Mr. Rajesh Sen, Adv.
 Ms. Shiv Ram Pandey, Adv.
 Ms. S. Pandey, Adv.
 Mr. R.C. Mishra, Adv.
 Mr. Ilin Saraswat, Adv.
 Mr. Dr. Arun S, Adv.
 Mr. CM Patel, Adv.
 Mr. Dere Kishor Shankar, Adv.
 Ms. Mahimai Antonijeyam, Adv.
 Mr. Amit Satija, Adv.
 Mr. Harbhajan Singh Sidhu, Adv.
 Mr. Hardeep K Mishra, Adv.
 Mr. Rajesh Kumar, Adv.
 Mr. Krishna Kumar Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR